

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(26) C.P.(IB)-445-(MB)/2019

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.07.2019**

NAME OF THE PARTIES: HNG Float Glass Ltd.
V/s
Renovations United LLP

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both sides are present.
2. However, it is informed that there is a change in the name of the Operational Creditor. Learned counsel is seeking time to file Amendment Application.
3. As a consequence, adjourned to **09.10.2019.**

Sd/-

M.K. SHRAWAT
Member (Judicial)

Sd/-

SHRI CHANDRA BHAN SINGH
Member (Technical)

29.07.2019
Aah